

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 21st February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 08/2017(CZ) (M.A.No.89/17) (M.A.No.90/17)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv.	
2.	Appeal No. 09/2017(CZ) (M.A.No.91/17) (M.A.No.92/17)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv.	
3.	Appeal No. 10/2017(CZ) (M.A.No.93/17) (M.A.No.94/17)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv.	
4.	Original Application No. 12/2017(CZ)	Haribol Das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv.	
5.	Original Application No. 21/2017(CZ) (M.A.No.84/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv.	
6.	Original Application No. 24/2017(CZ)	Sunil Soni Vs State of M.P. & 2 Ors.	Mr. Sambhav Sogani, Adv.	
7.	Original Application No. 25/2017(CZ)	Anand Chopkar Vs State of Chhattisgarh & 7 Ors.	Mr. Sambhav Sogani, Adv.	
FOR HEARING				
8.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vijay Kumar Choudhary Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Anand Tiwari, Adv.	
9.	Original Application No. 106/2015(CZ) (M.A.No.731/16) (M.A.No.802/16) (M.A.No.803/16) (M.A.No.953/16) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	

10.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv.	
11.	Original Application No. 59/2016(CZ) (M.A.No.345/16) (M.A.No.470/16) (M.A.No.663/16) Caveat No.02/2016(CZ)	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoriya Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 164/2014(CZ) (M.A.No.809/16) (M.A.No.915/16) (M.A.No.1044/16)	Govin Ram Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
13.	Original Application No. 165/2014 (CZ) (M.A.No.418/15) (M.A.No.839/16)	Dinesh kumar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
14.	Original Application 166 /2014 (CZ) (M.A.No.419/15) (M.A.No.811/16)	Ram Gopal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
15.	Original Application 167 /2014 (CZ) (M.A.No.420/15) (M.A.No.812/16)	Jeevraj Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
16.	Original Application 168 /2014 (CZ) (M.A.No.421/15) (M.A.No.813/16)	Chhotu das Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
17.	Original Application 170 /2014 (CZ) (M.A.No.423/15) (M.A.No.814/16)	Soji Ram Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
18.	Original Application 171/2014 (CZ) (M.A.No.424/15) (M.A.No.816/16)	Shyam Lal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
19.	Original Application 172 /2014 (CZ) (M.A.No.425/15) (M.A.No.830/16)	Sharif Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	

20.	Original Application 173 /2014 (CZ) (M.A.No.426/15) (M.A.No.815/16)	Raj kishore Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
21.	Original Application No. 174/2014(CZ) (M.A.No.859/16) (Amended Petition)	Narayan Lal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
22.	Original Application 180 /2014 (CZ) (M.A.No.831/16) (Amended Petition)	Kamlesh Kumar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
23.	Original Application 181/2014 (CZ) (Amended Petition)	Mahesh Kumar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
24.	Original Application 182 /2014 (CZ) (M.A.No.401/15) (M.A.No.832/16) (Amended Petition)	Chhagan Gurjar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
25.	Original Application 185/2014 (CZ) (M.A.No.376/16) (M.A.No.817/16) (Amended Petition)	Chittar Mal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
26.	Original Application 186 /2014 (CZ) (M.A.No.377/16) (M.A.No.820/16) (Amended Petition)	Puran Mal Vs. Hindustan Zinc Ltd.&10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
27.	Original Application 187 /2014 (CZ) (M.A.No.378/16) (M.A.No.833/16) (Amended Petition)	Govind Ram Soni Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
28.	Original Application 188 /2014 (CZ) (M.A.No.379/16) (M.A.No.818/16) (Amended Petition)	Sawar Lal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
29.	Original Application 189 /2014 (CZ) (M.A.No.380/16) (M.A.No.819/16) (Amended Petition)	Hanoota Ram Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	

30.	Original Application 190 /2014 (CZ) (M.A.No.402/16) (M.A.No.834/16) (Amended Petition)	Mehrudin Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
31.	Original Application No. 202/2014 (CZ) (M.A.No.835/16)	Mangilal Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
32.	Original Application No. 205/2014 (CZ) (M.A.No.836/16) (Amended Petition)	Gopal Raygar Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
33.	Original Application No. 213/2014 (CZ)	Ram Dev Bairva Vs. Hindustan Zinc.Ltd.,&10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
34.	Original Application No. 215/2014 (CZ) (M.A.No.854/16)	Mahavir Prasad Vs. Hindustan Zinc. Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
35.	Original Application No. 219/2014 (CZ) (M.A.No.855/16) (Amended Petition)	Panna Lal Raigar Vs. Hindustan Zinc. Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
36.	Original Application No. 220/2014 (CZ) (Amended Petition)	Gautam Dhobi Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
37.	Original Application No. 221/2014(CZ) (M.A.No.856/16) (Amended Petition)	Laxman Nath Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
38.	Original Application No. 224/2014(CZ) (M.A.No.857/16) (Amended Petition)	Satya Narayan Bairva Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
39.	Original Application No. 227/2014(CZ) (M.A.No.858/16) (Amended Petition)	Ghisu Raigar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
40.	Original Application No. 228/2014(CZ) (M.A.No.913/16) (Amended Petition)	Madanlal Raigar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	

41.	Original Application No. 234/2014(CZ) (M.A.No.437/16) (Amended Petition)	Chhotulal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
42.	Original Application No. 262/2014(CZ) (M.A.No.478/16) (M.A.No.810/16) (Amended Petition)	Hanuman Prasad Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
43.	Original Application No. 281/2014(CZ) (M.A.No.495/16) (Amended Petition)	Prahlad Mali Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
44.	Original Application No. 283/2014(CZ) (M.A.No.495/16) (M.A.No.497/16) (Amended Petition)	Birdi Chand Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
45.	Original Application No. 285/2014(CZ) (M.A.No.502/16) (Amended Petition)	Chhotu Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
FOR COMPLIANCE				
46.	Appeal No. 53/2015(CZ) (M.A.No.949/16) (M.A.No.997/16) (M.A.No.998/16)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
47.	Original Application No. 63/2016(CZ)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om ShankarShrivastava, Adv.	
48.	Original Application No. 64/2016(CZ) (M.A.No.38/17)	Mahendra Singh Borawat & 3 Ors. (Wind Energy, Plant) Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om ShankarShrivastava, Adv.	

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